

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2016 & IA No. 106 of 2016  
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016  
APPEAL NO.54 OF 2016 & IA NO. 140 OF 2016**

**Dated: 22<sup>nd</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 41 OF 2016 & IA No. 106 of 2016**

**In the matter of:**

**Superintending Engineer (Operation)  
State Load Despatch Centre, Gujarat  
Vs.**

**...Appellant(s)**

**Central Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. K.S. Dhingra

**APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016**

**State Load Despatch Centre,  
M.P. Power Transmission Corporation Ltd.  
Vs.**

**.... Appellant(s)**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Aashish Anand Bernard a/w  
Mr. R.A. Sharma, S.E.

Counsel for the Respondent (s) : Mr. K.S. Dhingra for R-1

Ms. Shikha Ohri  
Mr. Hemant Singh  
Mr. Nimesh Kumar Jha for R-4

**APPEAL NO.54 OF 2016 & IA NO. 140 OF 2016****Chhattisgarh State Load Despatch Centre (SLDC)****.... Appellant(s)****Vs.****Central Electricity Regulatory Commission****.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Apoorv Kurup  
Mr. V.C. Shukla

Counsel for the Respondent (s) : Mr. K.S. Dhingra

**ORDER**

List these matters on **22.11.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**